

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No. 106/2015

OA No.655/2010

New Delhi this the 28th day of October, 2015

Hon'ble Mr. Justice Syed Rafat Alam, Chairman

Hon'ble Dr. B.K. Sinha, Member (A)

1. N.H.Chandwani
S/o Late Shri Hukumat Rai
R/o O 55, Lajpat Nagar-II
New Delhi
2. Khemani G.K
S/o Late Shri Karam Chand
R/o B-2, Nirman Vihar
Delhi – 110 092
3. K.M. Saxena
S/o Late Shri Ram Saxena
R/o E-37, Nirman Vihar
Delhi – 110 092
4. S.N.Prasad
S/o Late Sarjoo Prasad
R/o 39 B, Greenview Apartment
Sec -15 A, Noida, UP
5. C.W.Mirchandani
S/o Late Wadhumal Mirchandani
R/o Block O House 52 (1st Floor)
Lajpat Nagar, N
New Delhi – 110 024
6. A.S.Bansal
S/o Late Shialal
R/o C-1/347
Asian Games Village
New Delhi – 110 049
7. R.L.Agarwal

S/o Late Devkaran Aggarwal
R/o -12, Munirka Vihar
New Delhi – 110 067

8. Umesh Chandra Mishra
S/o Late R.B.Mishra
R/o C-156, Kendriya Vihar
Sector 51, Noida, UP
9. S.D.Satpute
S/o Late Domaji
R/o E-14/B, DDA Flats
Munirka, New Delhi
10. Mahendra Singh
S/o late Mangan Singh
R/o B-2/91, Paschim Vihar
New Delhi – 110 063
11. M.K.Goel
S/o Late DhaniRam
R/o A-28, Surya Nagar
Ghaziabad, UP
12. V.K.Gautam
S/o M.L.Gautama
R/o C-134, Surya Nagar
Ghaziabad, UP
13. S.S.Juneja
S/o Late Jivan Singh
R/o 13, Engineers Enclave
Pitampura
Delhi – 110 034
14. K.L.Nayar
S/o Late K.C.Nayar
R/o 112 Engineers Enclave
Pitampura
Delhi 110 034
15. Basant Lal Gupta
S/o Late Shri Nunamal
R/o 35, Engineers Enclave
Pitampura
Delhi – 110 034

16. Vinoo Goyal
S/o Late Shri K.L.Goyal
R/o Flat 201, Emperor Court
Plot No.4
Sector 93A, Expressway
Noida UP
17. Arwind Kumar Kaushal
S/o Late Shri R.S.Kaushal
R/o R 9/191, Raj Nagar
Ghaziabad, UP.
18. Kaushal Kishore Agarwal
S/o Late Shri Girwardhari Agarwal
R/o 41, Engineers Enclave
Pitampura
Delhi – 110 034
19. R.S.Kaushal
S/o Late Mussadi Lal Kaushal
R/o V517, Gali No.16
Vijay Park, Maujpur
Delhi – 110 053
20. V.K.Sharma
S/o Yograj Sharma
R/o H.No.26
AGCR Enclave
Delhi 110 092

.... Petitioners

(None)

Versus

1. Shri Alok Rawat
Secretary
Department of Pensions and Pensioner's Welfare
Ministry of Personnel, Public Grievances and Pensions
Lok Nayak Bhawan, Khan Market
New Delhi – 110 003
2. Shri Ratan P.Watal
Secretary, Department of Expenditure
Ministry of Finance, North Block
New Delhi

.... Respondents

(By Advocates: Sh. Rajesh Katyal and Sh. D.S. Mahendru)

O R D E R (Oral)

Justice Syed Rafat Alam:

No one is responded on behalf of the applicants. The Contempt Petition stands dismissed for want of prosecution. Notices issued to the respondents are discharged. No costs.

(Dr. B.K. Sinha)
Member (A)

(Syed Rafat Alam)
Chairman

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